

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:854  
ANSWERED ON:08.12.2003  
PROTECTION OF MONUMENTS  
CHINTAMAN NAVSHA WANAGA

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether the Forts of Sindhudurg, Raigad and Shivner are centrally protected monuments;
- (b) if so, the details thereof; (
- (c) whether the Union Government have received any representation from the Government of Maharashtra for removing these monuments from the list of centrally protected monuments; and
- (d) if so, the action taken/proposed to be taken by the Union Government in this regard?

**Answer**

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a)&(b) Yes, Sir. They have been declared as monuments of national importance vide Government of India Notification No. 2907 dated 21.6.1910, 1234 dated 4.3.1909 and 1230 dated 4.3.1909 respectively.

(c)&(d) Yes, Sir. The Government of Maharashtra vide their letter dated 17th May, 1999, addressed to the Aurangabad Circle of the Archaeological Survey of India (ASI) have requested to deprotect Sindhudurg Fort and hand-over the same to the Government of Maharashtra. However the ASI has not decided to deprotect these monuments.